

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GIGEO CONSTRUCTION COMPANY PRIVATE LIMITED OPERATING IN REAL- ESTATE AT NAGPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Gigeo Construction Company Private Limited PAN: AAACG5861E CIN: U70101MH1990PTC056929
2.	Address of the registered office	5/1, Amar Palace, West Central Road Opp. Yashwant Stadium, Dhantoli Nagpur Mh440012 In
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The majority of the fixed assets are located at survey no. 3110, 3111 & 3112 at Kh. No. 317 of Mouza Sitabuldi situated Near Jhansi Rani Square, Buty Marg, Sitabuldi, Nagpur, Maharashtra 440012.
5.	Installed capacity of main products/ services	Fortune Mall & Pulse Care: Completed with the construction of Basement floor, Lower Ground Flood (LGF), Ground Flood (GF) and 4 floors above GF. The total constructed carpet area is 2.86 Lakhs Sq. Ft. (Approx). Note: This are just the Area of the Assets; we do not endorse that all the area will be considered as Asset of Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	Not provided by the Management.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from gigeocirp@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from gigeocirp@gmail.com.
10.	Last date for receipt of expression of interest	11-10-2024
11.	Date of issue of provisional list of prospective resolution applicants	15-10-2024
12.	Last date for submission of objections to provisional list	20-10-2024

13.	Date of issue of final list of prospective resolution applicants	22-10-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-10-2024
15.	Last date for submission of resolution plans	22-11-2024
16.	Process email id to submit Expression of Interest	gigeocirp@gmail.com

CA IP Pankaj Bhattad

IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362

AFA Valid Upto: 29/11/2024

Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E), Mumbai- 400 059

For Gigeo Construction Company Private Limited

Date: 24/09/2024

Place: Mumbai